

*[English]***Policy on Reservation****Crime against Women in Delhi**3170. SHRI BHERU LAL MEENA :
DR. SATYANARAYAN JATIA :

Will the Minister of WELFARE be pleased to state:

(a) whether the Government policy on reservation for SCs/STs has yielded the desired results;

(b) if so, the details thereof alongwith the specific achievements made in this regard till date;

(c) the target fixed in this regard; and

(d) the details of the provisions made in the budget for the welfare and upliftment of the Scheduled Castes and Scheduled Tribes during each of the last three years?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Yes, Sir. Representation of SCs & STs in Central Government Services as on 1.1.1995 is as under:

Group	%age of SCs in services	%age of STs in services
A	10.15	2.89
B	12.67	2.68
C	16.15	5.69
D (Excl. sweepers)	21.26	6.48
Sweepers	44.34	6.91

(c) The target is fixed 15% for SCs and 7.5% for STs.

(d) The details of provisions made for welfare and upliftment of SCs & STs are given in the Statement-I and II enclosed.

3169. SHRI PRAMOD MAHAJAN :
SHRI KRISHAN LAL SHARMA :
DR. T. SUBBARAMI REDDY :
SHRIMATI LAKSHMI PANABAKA :
SHRI MANIBHAI RAMJIBHAI CHAUDHARI :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Delhi records highest crime rate against women" appearing in the 'Hindu', dated March 6, 1997;

(b) whether murder, rape and sexual harassment continue to be major crimes committed against women in the country especially in the cities of the country;

(c) the number of cases of crime against women which took place during the year 1994-95, 1995-96 and 1996-97. State-wise;

(d) if so, whether the State Government are being consulted to make co-ordinated efforts to check the crimes against women;

(e) if so, the details thereof and the action taken by the Government to control crimes against women;

(f) whether the Delhi Women Commission have submitted any report on the issue:

(g) if so, the details thereof; and

(h) the steps taken or proposed to be taken by the Government on the recommendations contained in the report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) to (h) The information is being collected and will be laid on the Table of the House.